

No.01/69/12/72/2018-O&M/ 875  
Government of India  
Department of Commerce  
Directorate General of Foreign Trade  
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Udyog Bhawan, New Delhi  
Dated: 18<sup>th</sup> July , 2018


O&M INSTRUCTION No. 03 /2018

Subject- O& M Instruction for allotting nodal RAs in respect of A&N Islands, Lakshadweep and Daman & Diu -Regarding.

In continuation to this Directorate's O&M Instruction No. 02/2018 dated 5<sup>th</sup> April, 2018, the following Regional Offices are nominated as nodal RAs for Andaman & Nicobar Islands, Lakshadweep and Daman & Diu, under the supervision of their respective Zonal Addl. DGFTs:

S.No.	Name of the RA	Name of the State/UT
1.	RA, Chennai	Andaman & Nicobar Islands
2. /	RA, Cochin	Lakshadweep
3.	RA, Surat	Daman & Diu

2. This issues with the approval of the Competent Authority.

  
(S.Kipgen)  
Dy. Director General of Foreign Trade  
EPBX No. 260

1. PS to CIM/MoS
2. PSO to CS.
3. PPS(DG)/ADG(NKS)/ADG(KCR)/ADG(JVP)/ADG(SKS)/ADG(NPSM)/ADG(SBSR)/SA(PCM)
4. All Officers/Sections of DGFT at HQrs.
5. All Regional Offices of DGFT
6. O/o Chief Secretary/Administrator of Andaman & Nicobar Islands, Lakshadweep and Daman & Diu.